

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

32. IVN.P /11/2022 IVN.P /10/2022 IA/3541/2022  
IA/2327/2022 IA/3191/2022 IA/3433/2022  
IA/3233/2022 C.P. (IB)/3434(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: HALLIBURTON OFFSHORE SERVICES  
Vs.  
MERCATOR PETROLEUM LTD

SECTION: 9 of IBC 2016

---

**ORDER**

Mr. Gaurav Joshi, Senior Advocate a/w Mr. Rohit Gupta, Ms. Tania Choudhary, Mr. Tejas Agarwal, Mr. Punit Agarwal, Mr. Ishaan Choudhary and Mr. Ashutosh Agarwal i/b IC Lega, appeared physically for the Applicants in IA/3191/2022 & IA/3433/2022 and Respondent No. 1 in IA/3541/2022, IA/3233/2022 & IA/2327/2022. Mr. Pradeep Sancheti a/w Ms. Pooja Kshirgar a/w Mr. Parth Jain i/b Jain Law Partners LLP for Respondent No. 2 in IA/3541/2022 and Mr. Sagar Divekar a/w Mr. Abhimanyu Mhapankar for Respondent No. 13 in IA IA/3541/2022 are present through Physical hearing. At the request of the Counsels, the matter is adjourned to **30.01.2023 for physical hearing**.

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member (Judicial)

/z/